

Swachhata champions under the SBM(G)

13. SHRI KAPIL SIBAL: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) the details of the Swachhata champions who are active promoters of Swachh Bharat Mission (SBM) and Swachh Bharat Mission (Gramin) [SBM- (G)], State/UT-wise;

(b) whether these Swachhata champions are being paid in any form, if so, the details thereof and if not, the reasons therefor;

(c) the details of areas which are now Open Defecation Free (ODF), State/UT/District/City/Town/Village-wise in comparison to the actual number of districts/cities/towns/villages; and

(d) the details regarding the various schemes under SBM along with expenses incurred on these schemes, Quarter-wise?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAMESH CHANDAPPA JIGAJINAGI): (a) Under Swachh Bharat Mission (Gramin) [SBM(G)], dedicated and trained Swachhagrahis who are the foot soldiers of SBM(G) and the motivators for bringing about behavior change with respect to key sanitation practices in rural areas, have been engaged in villages by the States/UTs. Details of State/UT-wise number of Swachhagrahis engaged are given in the Statement-I (*See* below).

(b) Swachhagrahi is a volunteer position. However, there is a provision under SBM(G) guidelines for payment of appropriate incentive to the non-Government employee Swachhagrahis for their contribution. The incentive amount differs for different activities *e.g.* ₹ 150/- for construction and sustained use of every household toilet triggered by him/her, ₹ 5/- per toilet for each toilet geotagged, upto ₹ 10 per household for first verification post-Open Defecation Free (ODF) declaration, upto ₹ 15 per household for 2nd verification post-ODF declaration, ₹ 25/- per toilet for ensuring conversion of household's dysfunctional toilet to functional toilet, ₹ 25/- per toilet for ensuring retrofitting of previously constructed toilets (as per safe technology), ₹ 25/- per toilet for facilitating self-construction of toilets by any new families/households post-ODF declaration of the village, etc.

(c) With respect to rural areas, 27 States/UTs, 600 districts and 5,47,853 villages in the country have been declared ODF. Details of State/UT-wise number of ODF

districts and villages are given in the Statement-II (*See* below). With respect to areas, 4,125 Urban Local Bodies (ULBs) and Cantonment Boards have been declared ODF as on 31.12.2018. State-wise details are given in the Statement-III (*See* below).

(d) The main components of SBM are construction of individual household toilets, community sanitary complexes, Solid and Liquid Waste Management, Information Education and Communication (IEC) and capacity building. Funds are released to States/UTs for all the components in a consolidated form. Details of expenditure incurred by the Government of India under SBM(G) during the last four years and the current year are given below:-

Financial Year	Expenditure (₹ in crores)
2014-15	2850.00
2015-16	6524.52
2016-17	10509.00
2017-18	16941.96
2018-19 (Up to 31.01.2019)	17319.44

Statement-I

Details of State/UT-wise Number of Swachhagrahis

Sl.No.	State/UT	No. of Swachhagrahis
1.	Andman and Nicobar Islands	105
2.	Andhra Pradesh	20847
3.	Arunachal Pradesh	466
4.	Assam	13224
5.	Bihar	27921
6.	Chandigarh	0
7.	Chhattisgarh	47700
8.	Dadra and Nagar Haveli	100
9.	Daman and Diu	155
10.	Goa	236
11.	Gujarat	22399
12.	Haryana	8264
13.	Himachal Pradesh	19026
14.	Jammu and Kashmir	104

Sl.No.	State/UT	No. of Swachhagrahis
15.	Jharkhand	31544
16.	Karnataka	33618
17.	Kerala	2726
18.	Lakshadweep	10
19.	Madhya Pradesh	59332
20.	Maharashtra	53666
21.	Manipur	720
22.	Meghalaya	2772
23.	Mizoram	763
24.	Nagaland	1780
25.	Odisha	25727
26.	Puducherry	195
27.	Punjab	15786
28.	Rajasthan	57339
29.	Sikkim	441
30.	Tamil Nadu	17293
31.	Telangana	18792
32.	Tripura	1189
33.	Uttar Pradesh	68043
34.	Uttarakhand	10202
35.	West Bengal	20361
TOTAL		5,82,846

Statement-II*Details of State/UT-wise number of ODF Districts and Villages*

Sl. No.	State/UT	Districts		Villages	
		Total	ODF declared	Total	ODF declared
1	2	3	4	5	6
1.	Andaman and Nicobar Islands	3	3	192	192
2.	Andhra Pradesh	13	13	18841	18841
3.	Arunachal Pradesh	20	20	5389	5389

1	2	3	4	5	6
4.	Assam	33	26	25503	24855
5.	Bihar	38	5	38693	21800
6.	Chandigarh	1	1	13	13
7.	Chhattisgarh	27	27	18769	18769
8.	Dadra and Nagar Haveli	1	1	69	69
9.	Daman and Diu	2	2	26	26
10.	Goa	2	0	375	22
11.	Gujarat	33	33	18261	18261
12.	Haryana	22	22	6908	6908
13.	Himachal Pradesh	12	12	15921	15921
14.	Jammu and Kashmir	22	22	7565	7565
15.	Jharkhand	24	24	29564	29564
16.	Karnataka	30	30	26935	26935
17.	Kerala	14	14	2027	2027
18.	Lakshadweep	1	1	9	9
19.	Madhya Pradesh	51	51	50228	50228
20.	Maharashtra	34	34	40501	40501
21.	Manipur	16	16	2556	2556
22.	Meghalaya	11	11	6028	6028
23.	Mizoram	8	8	695	695
24.	Nagaland	11	11	1451	1451
25.	Odisha	30	3	47415	19726
26.	Puducherry	2	2	265	265
27.	Punjab	22	22	13726	13726
28.	Rajasthan	33	33	42869	42869
29.	Sikkim	4	4	441	441
30.	Tamil Nadu	31	31	12524	12524
31.	Telangana	30	14	11009	6907
32.	Tripura	8	2	1178	1073

1	2	3	4	5	6
33.	Uttar Pradesh	75	74	97641	97641
34.	Uttarakhand	13	13	15473	15473
35.	West Bengal	22	15	41461	39182
TOTAL		699	600	600521	548452

Statement-III*Details of State-wise number of ODF Declared Cities/Towns as on 31.12.2018*

Sl. No	State/UT	ULBs	Cantonment Boards	Total	ODF Declared
		(A)	(B)	(C)=(A+B)	(D)
1	2	3	4	5	6
1.	Andaman and Nicobar Islands	1	0	1	1
2.	Andhra Pradesh	110	0	110	110
3.	Arunachal Pradesh	28	0	28	13
4.	Assam	96	0	96	66
5.	Bihar	143	1	144	135
6.	Chandigarh	1	0	1	1
7.	Chhattisgarh	168	0	168	168
8.	Dadra and Nagar Haveli	1	0	1	1
9.	Daman and Diu	2	0	2	2
10.	Goa	14	0	14	0
11.	Gujarat	170	1	171	171
12.	Haryana	80	1	81	81
13.	Himachal Pradesh	54	7	61	58
14.	Jammu and Kashmir	80	2	82	78
15.	Jharkhand	41	1	42	42
16.	Karnataka	279	1	280	280
17.	Kerala	93	1	94	93
18.	Madhya Pradesh	378	5	383	383
19.	Maharashtra	384	7	391	391
20.	Manipur	27	0	27	27

1	2	3	4	5	6
21.	Meghalaya	9	1	10	2
22.	Mizoram	23	0	23	23
23.	Nagaland	19	0	19	5
24.	Delhi	4	1	5	5
25.	Odisha	114	0	114	51
26.	Puducherry	5	0	5	5
27.	Punjab	167	3	170	170
28.	Rajasthan	191	2	193	193
29.	Sikkim	7	0	7	7
30.	Tamil Nadu	664	2	666	666
31.	Telangana	73	1	74	71
32.	Tripura	20	0	20	5
33.	Uttar Pradesh	653	13	666	649
34.	Uttarakhand	90	9	99	99
35.	West Bengal	125	3	128	73
TOTAL		4314	62	4376	4125

Action plan for safe drinking water

14. SHRI HARNATH SINGH YADAV: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) the details of action plan in coordination with the State Governments which has been prepared or is under process to provide safe drinking water in order to meet demand of rising population of the country;

(b) the quantum of fund that will be allocated in this regard;

(c) the quantum of fund allocated to State Governments in this regard during the last three years till date; and

(d) whether the Ministry has approached or is in the process of issuing directives or advisory to all State Governments for preparing action plan for strategic reserve of water resources for drinking water?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAMESH CHANDAPPA JIGAJINAGI): (a) Every year Annual